## Annexure 7 – List of Other Stakeholders (Government dues, statutory authorities, etc.)

Name of the Corporate Debtor: Kikani International Private Limited

Date of commencement of liquidation: 01.05.2023

List of creditors as on: 06.08.2023

Sl. N o.	Name of Stakeholder	Date of recei pt	Amount claimed (₹)	Amount admitted (₹)	Nature of dues	Amou nt cover ed by securi ty intere st (₹)	Wheth er relate d party?	% of voti ng shar e	Amount of conting ent claim	Amoun t of claim not admitt ed (₹)	Amount of claim under verificati on (₹)	Remar ks
1	Income Tax Department , Coimbatore		82,27,400 .55	82,27,400 .55	Income Tax Dues		No	0.00	0	0	0	-
2	Secretary, Kondampat ti Panchayat, Kinathukad avu Union		2,70,400. 00	2,70,400. 00	Local Body Tax		No	0.00	0	0	0	-
3	EPFO, Pollachi		68,017.00	68,017.00	Provide nt Fund Dues		No	0.00	0	0	0	-
	i i		85,65,817 .55	85,65,817 .55				,				